Central Administrative Tribunal Principal Bench: New Delhi



CP 235/97 in OA 607/97

New Delhi, this the 24th day of October, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri N.Sahu, Member (A)

Satya Pal Singh, E.V.G.C c/o Principal, Govt. of Boys Sr. Sec. School, Karampura, New Delhi. (By Advocate: Shri D.R.Gupta)

...Applicant

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- Shri S. Ranganathan, Commissioner-cum-Secretary (Edn.) Govt. of N.C.T. of Delhi, Old Sectt., Alipur Road, Delhi.

ORDER (ORAL) [Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

In view of the order passed on 7.10.1997 by this court, the departmental representative undertakes to make all the payments due within six weeks from the date of the receipt of a copy of this order failing which 12% interest shall be paid.

In view of the facts and circumstances, these contempt of courts proceedings are dropped and notices discharged.

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(N.Sahu) Member(A) (Dr. Jose P. Verghese)
Vice-Chairman (J)

Mittal